


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 236/15	TP 145/17	Hearing	391/ 394	Interface Ventures Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

1)	Pragwal .P For VCB Associates	Petitioner	
----	----------------------------------	------------	---

Counsel for petitioner is present. He reported that he has filed auditor's report and also Accounting Treatment statement and the balance sheet. He is also directed to file affidavit and also the synopsis.

List it on 22.08.2017.


MEMBER (J)


MEMBER (T)